

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL Nos. 17, 18, 33 of 2014 &
APPEAL No. 328 of 2013**

Dated : 24th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 17 of 2014 &
IA-23 of 2014**

In the matter of

**Maithan Alloys Ltd.
Versus**

... Appellant(s)

**Central Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Appeal No. 18 of 2014 &
IA-24 of 2014**

In the matter of

**Jai Balaji Industries Ltd.
Versus**

... Appellant(s)

**Central Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Appeal No. 33 of 2014 &
IA No. 51 of 2014**

In the matter of

**Impex Ferro Tech Ltd.
Versus**

... Appellant(s)

**Central Electricity Regulatory
Commission & Anr.**

....Respondent(s)

**Appeal No. 328 of 2013
& I.A. No.432 of 2013**

Shyam Ferros Alloys Ltd.

... Appellant(s)

Versus

Central Electricity regulatory Commission & Anr.

Respondent(s)

**Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Radhika Arora**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Sahegal for R.2**

ORDER

The learned counsel for the Respondent No.2 is filing reply today after serving copy on the other side.

Post the matter for hearing on **25.03.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/pr